

ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 2nd April, 2019
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 03/2019 (CZ) (I.A. No. 15/2019)	Rashmi Sharma Vs. State of environment Impact Assessment Authority (SEIAA), Rajasthan	Mr. Anand Verma, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 145/2017 (CZ)	Balavana Sinh Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma & Mr. Lav Kush Singh Advs. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 & 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. Ajit Sinh Barooa, Adv.
3.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid & Mr. Vivek Choudhary, Advs. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Arvind Soni, Adv. for RSPCB
FOR HEARING			
4.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Parul Bhadoria, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Deepesh Joshi, Adv. for R-8
5.	Original Application No. 47/2016 (THC) (CZ)	Bharat Kumar Jain & Anr. Vs. Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan Mr. Om Shankar Shrivastav, Adv. for MoEF

6.	Original Application No. 111/2016 (CZ)	Prakash Upadhyaya Vs. State of Rajasthan & Ors.	Ms. Arushi Gaur, Adv. for Applicant Mr. Shrey Raj Saxena, Adv. for R-8 to 30 Mr. Dharamvir Sharma, Adv. for R-31 & 33 Mr. Sandeep Singh, Adv. for State of Chhattisgarh Mr. Arvind Soni, Adv. for RSPCB Mr. Yadendra Yadav, Adv. for CGWB
7.	M.A. No. 563/2016 & M.A. No. 114/2017 IN Appeal No. 42/2015 (CZ)	Chhattisgarh State Power Generation Co. Ltd. Vs. CG Environment Conservation Board & Ors.	Mr. Apoorv Kurup & Mr. Shantanoo Saxena, Adv. for Appellant
8.	Original Application No. 125/2016 (CZ)	Medha Patkar Vs. State of M.P. & Ors.	Ms. Medha Patkar, Applicant in person Mr. Sachin K. Verma, Adv. for State of M.P. Ms. Parul Bhadoria, Adv. for MPPCB

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